

(b) whether the rules will be examined to reduce ambiguity and other grounds which give rise to claims; and

(c) why an incentive bonus should not be offered to the staff for disposal of claims before specified date?

THE MINISTER OF SUPPLY AND THE MINISTER OF STATE IN THE MINISTRY OF FINANCE) SHRI R. K. KHADILKAR : (a) The steps taken by the Corporation include waiver of age proof and evidence of title in respect of policies assuring sums upto specified limits, enlargement of the category of sureties required in respect of lost policies, and grant of discretion to Divisional Managers to accept attestations/witnessing of claim/discharge forms from persons other than those in the prescribed categories.

(b) Yes, Sir,

(c) It is not possible to evolve a scheme of incentive bonus only for a section of the employees attending to the work relating to disposal of claims. However, the general question of giving incentives to employees whose performance exceeds agreed work norms is being discussed by the Corporation with the employees' representatives.

PROMOTIONS IN OFFICE OF ACCOUNTANT  
GENERAL CENTRAL REVENUES TO  
ACCOUNTS OFFICERS

9221. SHRI C. K. CHAKRAPANI : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that while making promotions in the office of the Accountant General Central Revenues to Accounts Officers Cadre, certain senior persons in the approved list who were working in other Offices in Public interest were ignored and juniors promoted;

(b) if so, the reasons thereof; and

(c) what steps are being taken to protect the interests of senior persons so that they are not at disadvantage *visa vis* their juniors in the matter of pay and seniority?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) No, Sir.

(b) Does not arise.

(c) The seniority of senior persons who are on deputation/foreign service, is not adversely affected when their juniors are promoted in the office. Their seniority remains unchanged irrespective of whether they are working in the parent office or are on deputation.

As regards pay, the rules provide for promotion under the Next Below Rule, whenever due, and protection under proviso (1) to F. R. 22, so as to protect the interests of those who are outside their parent department on deputation/foreign service.

STATISTICAL SECTION OF INDIAN  
COUNCIL OF MEDICAL RESEARCH

9222. SHRI D. AMAT : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) the total number of persons appointed in the Statistical Section of the Indian Council of Medical Research during the last three years;

(b) the proportion of departmental promotion and outside candidate's recruitment; and

(c) the total number of unqualified persons appointed from the outsiders and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING; AND WORKS, HOUSING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR) : (a) and (b). During the last three years, seven appointments were made in the Statistical Section of the Indian Council of Medical Research. Out of these, five appointments were made by direct recruitment and two by promotion.

(c) No unqualified person was appointed.

IBM 602 CALCULATING PUNCH MACHINE  
IN INDIAN COUNCIL OF MEDICALS  
RESEARCH

9223. SHRI C. MUTHUSAMI : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :